

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 17.10.2014**

OA No. 664/2012 with MA No.110/2013.

Mr. Nand Kishore, Counsel for the applicant.

Mr. Y.K.Sharma, Counsel for the respondents  
No.1,2, 4 & 5.

Mr. R.G.Khichi, Counsel for the respondent No.3.

Heard the learned counsel for parties. It is admitted by the learned counsel for the applicant that the relief claimed by the applicant has been given by the respondents. Hence, the present OA has become infructuous, therefore, the OA is dismissed.

Mr  
(DR.MURTAZA ALI)

JUDICIAL MEMBER

*Anil Kumar*  
(ANIL KUMAR)

ADMINISTRATIVE MEMBER

Adm/